

PATNA HIGH COURT, PATNA**NOTIFICATION****The 26th May, 2017**

No. 219 A : As per Resolution no. 7217 dated 5.7.2010 of the Finance Department, Government of Bihar in respect of pay revision of the Officers of Bihar Judicial Service and the State Government order dated 26.8.2011 issued by the General Administration Department of the State Government regarding admissibility of Selection Grade / Supertime Scale of Pay in the category of District Judges, the following District and Sessions Judge ranked officers who are already in Selection Grade Scale of pay, is now granted Supertime Scale of Pay of Rs. 70,290-76,450 with effect from the dates mentioned against their respective names, in Column no.3.

Sl. No.	Name of the officers with present designation	Date of Promotion in Super Time Scale of Pay.
1	2	3
01.	Sri Gangotri Ram Tripathi, District & Sessions Judge, Begusarai.	15.04.2017
02.	Sri Arbind Madhav, District & Sessions Judge, Bhagalpur.	16.04.2017
03.	Sri Sajal Mandilwar, District and Sessions Judge, Gaya.	08.05.2017
04.	Sri Krishna Gopal Dwivedi, District & Sessions Judge, Purnea.	11.05.2017
05.	Smt. Sushma Sinha, District & Sessions Judge, Munger.	15.04.2017
06.	Sri Ujjwal Kumar Dubey, Special Secretary- cum- Addl. Legal Remembrancer, Law Department, Govt. of Bihar, Patna. (Under orders of transfer and posting as District and Sessions Judge, Nalanda at Biharsharif.)	15.04.2017
07.	Sri Rajendra Kumar Tiwary, District & Sessions Judge, Araria.	17.04.2017
08.	Sri Amrendra Pati Tripathi, Registrar (Appointment), Patna High Court, Patna.	23.04.2017

09.	Sri Arunendra Singh, District and Sessions Judge, Darbhanga.	18.04.2017
10.	Sri Rajendra Prasad Mishra, District and Sessions Judge, Banka.	15.04.2017

By order of the High Court,

Sd/- B.B. Pathak

Registrar General

Memo No. 37341 - 37363 / Dated, Patna the 26th May, 2017

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna/Secretary to the Government of Bihar, Law Department, Patna/Accountant General, Bihar, G.A. 7, Birchand Patel Marg, Patna/Registrar (Vigilance), Patna High Court, Patna/Registrar (Administration), Patna High Court, Patna/Registrar (Appointment), Patna High Court, Patna/Registrar I.T. -cum- C.P.C., Patna High Court, Patna/J.R.- cum- P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna/Sri Gangotri Ram Tripathi, District and Sessions Judge, Begusarai/Sri Arbind Madhav, District and Sessions Judge, Bhagalpur/Sri Sajal Mandilwar, District and Sessions Judge, Gaya/Sri Krishna Gopal Dwivedi, District and Sessions Judge, Purnea/Smt. Sushma Sinha, District and Sessions Judge, Munger/Sri Ujjwal Kumar Dubey, Special Secretary-cum-Addl. Legal Remembrancer, Law Department, Government of Bihar, Patna (**under orders of transfer and posting as District and Sessions Judge Nalanda at Biharsharif**)/Sri Rajendra Kumar Tiwary, District and Sessions Judge, Araria/Sri Amrendra Pati Tripathi, Registrar (Appointment), Patna High Court, Patna/Sri Arunendra Singh, District and Sessions Judge, Darbhanga/Sri Rajendra Prasad Mishra, District and Sessions Judge, Banka/The Director, Bihar Judicial Academy, Gaighat, Patna/The Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna/Section Officer, Judicial Officers Service Record Room, High Court, Patna/Section Officer, Statistical Section, Patna High Court, Patna/Senior Programmer, Patna High Court, Patna for information and necessary action.

(The officers promoted are also directed to submit their option for pay fixation under rule FR -22 of the fundamental Rules within one month consequent upon their promotion otherwise their pay shall be fixed on the date of promotion as per Rules)

(-) For Officers promoted only.

By order of the High Court,

x

Registrar General